

**NOTIFICATION**

**PART-I**

The High Court of Karnataka hereby declares that Sri Subhash Sankad and Sri. Rajeshwara S Shetty, District Judges appointed vide Government Notification No.DPAR 46 SeVuNya 2017 dated 25.04.2018 and assumed charge as such on 04.05.2018 have satisfactorily completed their period of probation on the afternoon of 03.05.2020.

**PART-II**

The High Court of Karnataka hereby extends the period of probation of the following District Judges appointed vide Government Notification No.DPAR 46 SeVuNya 2017 dated 25.04.2018 for a period of one year from 03.08.2022.

Sl. No.	Name of the Officer Sri. / Smt.
1	2
1.	Rama Naik
2.	Shivaprasad K.B.
3.	Tarakeshwargouda Patil
4.	Ravindra R.
5.	Ashvini Vijay Shiriyannavar
6.	Abdul Rahiman Nandgadi
7.	Jagadeesh V.N.
8.	Pallavi B.R.
9.	Prashanthi G.
10.	Khadarsab
11.	Mallikarjuna Swamy H.S.
12.	Sandhya Rao P.
13.	Bhanumathi B.C.
14.	Preethi K.P.

1	2
15.	Gangadhara C.M.
16.	Narashimsa M.V.
17.	Sathisha L.P.
18.	Gangadhara K.N.
19.	Vidyadhar Shirahatti
20.	Ningouda Patil
21.	Santhosh C.B.
22.	Raghavendra Gowda B.G.
23.	Manjunath Sangreshi
24.	Mohan Badagandi
25.	Yamanappa Bammanagi
26.	Hemanth Kumar C.R.
27.	Chennapa Gouda
28.	Savitha Kumari N.

BY ORDER OF THE HIGH COURT,  
Sd/-  
(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City – with a request to serve a copy of this Notification to the officer/s concerned, if any.
2. The Prl. District & Sessions Judge – Ballari/Belagavi/Bengaluru Rural District/Chikkaballapura/Chikkamagaluru/D.K. Mangaluru/Gadag/Hassan / Haveri / Kalaburagi / Kodagu-Madikeri / Shivamogga/Tumakuru/Vijayapura, with a request to serve a copy of this Notification to the officer/s concerned, if any.
3. The Officers concerned – through their respective Unit Heads.
4. The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Acting Chief Justice.
5. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.

6. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
10. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
11. The Accountant General (A & E) in Karnataka, Bengaluru.
12. The Section Officers of GOB-II/R & SB/HCL/HCB/DJA-I, II & III/HVC Branch.
13. Office copy.